



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/966/2021 in WP(C)/4301/2018	ON THE DEATH OF ANUP KUMAR DAS HIS LEGAL HEIRS Versus THE UNION OF INDIA AND 5 ORS.	MR S CHOUDHURY MS R MEDHI MR S DUTTA	SC, NF RLY
	WITH WP(C)/4301/2018	ANUP KUMAR DAS Versus THE UNION OF INDIA AND 5 ORS	MR. M CHANDA MR S CHOUDHURY	SC, NF RLY
ADMISSION				
2	C.Ex.App./4/2020 FIXED	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S PAN PARAG INDIA LTD.	MR. B SARMAH MR B HAZARIKA	MR. S K KEJRIWAL MS. S KEJRIWAL
	WITH I.A.(Civil)/1731/2020 in C.Ex.App./4/2020	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S PAN PARAG INDIA LTD.	MR B SARMAH MR B HAZARIKA	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR. S P SHARMA MR. N N DUTTA
3	WA/81/2021	ANUPAM BAISHYA Versus STATE CHIEF INFORMATION COMMISSIONER AND 4 ORS	MR H GUPTA MS L AGARWAL	GA, ASSAM MR D DEKA
4	WA/96/2021	HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus MIRA RANI SARKAR	MR. S BORTHAKUR MR. S S ROY MS. S KAKATI	
5	WA/110/2021 CAVT. NO.02902/021, FIXED	THE STATE OF ASSAM AND 6 ORS. Versus HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR

6	WA/132/2021	LACHIT BARKAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU SC, SEBA
7	WA/144/2021 FIXED	JOYITA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	SC,AMDB
8	WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
9	WA/187/2021	NUR ISLAM MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	SC, PNRD GA, ASSAM
10	WA/200/2021	AJIT BURAGOHAIN AND 44 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
	WITH I.A.(Civil)/1469/2021 in WA/200/2021	AJIT BURAGOHAIN AND 44 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
11	WA/215/2021	NILIMA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	GA, ASSAM
<u>ORDERS</u>				
12	I.A.(Civil)/1812/2019 in WA/4928/2019	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus SRI DILIP KUMAR DUTTA AND 4 ORS	MS M HAZARIKA MS. S KHOUND	MR. A SARMA SC, REVENUE SC, GMC SC, G M D A MR M K ROY
	WITH WA/4928/2019 (Filing Number)	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus SRI DILIP KUMAR DUTTA AND 4 ORS		
13	I.A.(Civil)/143/2020 in WA/18698/2019	THE STATE OF ASSAM AND ANR Versus SMTI. BORNALI TAMULI AND 5 ORS.	MR. T C CHUTIA ADDL. SR. GA, ASSAM	
	WITH WA/18698/2019 (Filing Number)	THE STATE OF ASSAM AND ANR Versus SMTI BORNALI TAMULI AND 5 ORS		
14	I.A.(Civil)/1053/2020 in WA/4442/2020	THE STATE OF MIZORAM AND 3 ORS Versus SHRI BIAKNGHETA SAILO AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY ADDL. A.G., MIZORAM MR. T CHAKRABORTY	
	WITH WA/4442/2020 (Filing Number)	THE STATE OF MIZORAM AND 3 ORS Versus SHRI BIAKNGHETA SAILO AND ANR		
15	I.A.(Civil)/1067/2020 in WA/4398/2020	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	
	WITH WA/4398/2020 (Filing Number)	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS		
16	I.A.(Civil)/1496/2021 in WA/4748/2021	HEMA KANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM SC, TIWA AUTONOMOUS COUNCIL
	WITH WA/4748/2021 (Filing Number)	HEMA KANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MS N DEKARAJA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6359/2019	RUP BHANU @ RUPJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MRS. M TALUKDAR MR. N I KHAN MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/9325/2019 WITH LCR,B/O	JAMINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MD. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/9548/2019 WITH LCR, B/O	MANER ALI @ MANSER ALI @ MUNURUDDIN SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	ASSTT.S.G.I.
4	WP(C)/5041/2020 B/O	OMAR ALI @ OMAR UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	PIL/62/2021 B/O	ALL RABHA STUDENTS UNION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM SC, EXCISE DEPTT.
6	WP(C)/4922/2021	RAHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/4924/2021	KALIPAD DAS Versus UNION OF INDIA AND 5 ORS.	MR. R PHUKAN MR. P TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/4930/2021	MD. FAKARUDDIN Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS. R R SAIKIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

DETENTION

9	WP(C)/87/2019 WITH LCR	SUSHIL MANDAL Versus UNION OF INDIA AND 6 ORS.	MR. S BANIK MR. S BANIK MR. M BISWAS MR. B J MUKHERJEE	SC, NRC MR. S. BANIK. ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/183/2019 WITH LCR	BAHARUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/7234/2019 WITH LCR	USMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/1516/2020 WITH LCR	SAHIDUL SK. @ SHAHIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MRS. S CHAKRABORTY (LEGAL AID COUNSEL) MR. Z KHALID MR Z I CHOUDHURY MS R R MUZIB R JAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/2028/2020 WITH LCR	DOYJAN BIBI @ DAYJAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR S RAHMAN MR. B CHOWDHURY MS. S PHUKAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ADMISSION

14	WP(C)/2361/2017 WITH LCR	THE STATE OF ASSAM and ANR. Versus ABUL PARAMANIK @ ABUL HUSSAIN	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR GA,ASSAM	MR.D K SAIKIA MR.A T SARKAR MDK RAHMAN ADDL. AG, ASSAM
15	WP(C)/4743/2017 WITH LCR	MD. ABDUL JABBAR and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/4829/2017 WITH LCR	DHIREN CHANDRA BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.S K SINGHA MR.P SARMAH MR.S UPADHAY MR.B KUMAR	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/1114/2019 WITH LCR, B/O	SADDAM HUSSAIN Versus THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ORDERS

18	WP(C)(Suo Moto)/2/2019 WITH LCR , FIXED	X X X X Versus IN RE - SMT. SAYA RANI DEBNATH	MR. U K NAIR, SC, GHC	
19	WITH Review.Pet./50/2019	SMTI. BELA RANI DEVI @ DEBNATH Versus UNION OF INDIA AND 3 ORS.	MR. M CHANDA MS. S NATH MR. H DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	PIL/72/2019 FIXED	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I

21	PIL(Suo Moto)/1/2020 B/O	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR. S DUTTA S N SARMA MR. K KALITA MR. C SHARMA MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
22	PIL/30/2021 FIXED	ABHIJIT SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR G JHA MR. DITUL DAS MR P KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH			
23	PIL/29/2021	ABHHIJIT SARMAH Versus UNION OF INDIA AND 6 ORS.	MS. S SARMA	GA, ASSAM MS SWARUPAMA CHATURVEDI (SC, NCPCR) ASSTT.S.G.I.
24	PIL/51/2021 FIXED	BISHWAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM SC, EXCISE DEPTT.
25	WP(C)/2780/2021 WITH LCR,B/O	MD. ABDUL MANNAN @ ABDUL MANNAN TALUKDAR @ ABDUL MANAN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
		HEARING		
26	WP(C)/6053/2017 WITH LCR, FIXED	SAMSUL HAQUE Versus THE UNION OF INDIA AND 3 ORS	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/6188/2017 WITH LCR, FIXED	JAHERA KHATUN @ BEGUM Versus UNION OF INDIA AND 3 ORS	MR. D SARMA MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/7532/2017 WITH LCR, FIXED	SATDULLAH SK. @ SADULYA SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.D BHATTACHARYA MR.S DUTTA	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/5502/2018 WITH LCR, FIXED	AMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S NATH MR. M SALIM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/6402/2018 WITH LCR, FIXED	ABSOR AKOND @ AFSAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S NATH MR. M SHAH MR M SHELIM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/7585/2018 WITH LCR, FIXED	ALIMUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	WP(C)/8108/2019 WITH LCR, FIXED	ARADHAONI MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4740/2021 (FIRST ITEM), FIXED	MURULI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI	SC, SIVASAGAR MUNICIPAL BOARD GA, ASSAM
2	WP(C)/2642/2021 FIXED	GULNEHAR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN MS H AHMED MS P RABHA MS. J BARMAN	GA, ASSAM
3	WP(C)/3915/2021 FIXED	RANJIT BARMAN Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD 5 ORS	MR. A D CHOUDHURY	SC, AFDC
4	WP(C)/4099/2021 FIXED	M/S EASTERN GIPSY AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. A CHETIA MS. S. TODI SC, P H E
5	WITH WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY
	WITH I.A.(Civil)/1218/2021 in WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR. M SAHEWALLA	SC, P H E
6	WP(C)/4263/2021 FIXED	HAREN SARMA Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S N KRISHNATRAYA	GA, ASSAM SC, GMC
7	WP(C)/4377/2021 FIXED	GAURAV KUMAR SHUKLA Versus THE STATE OF ASSAM AND 5 ORS.	MR K TALUKDAR U PRASAD	GA, ASSAM

8	WP(C)/4398/2021 FIXED	NGO PARADISE Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, FINANCE
9	WP(C)/4561/2021 FIXED	MUKUNDA DAS Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
	WITH			
10	WP(C)/4568/2021	SANJAY DEY Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
	WITH			
11	WP(C)/4631/2021	NISHU DEB Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
12	WP(C)/4607/2021 FIXED	RIBUL KR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS H AHMED	SC, IRRIGATION
13	WP(C)/4608/2021 WITH WP(C) 5030/1999 (D/O) FIXED	JITU MONI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, REVENUE
14	WP(C)/4609/2021 FIXED	RABIN CH. SARMAH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MS H AHMED	SC, IRRIGATION
15	WP(C)/4898/2021	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, TRANSPORT
16	WP(C)/4900/2021	FAYJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
17	WP(C)/4904/2021	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, TRANSPORT
18	WP(C)/4905/2021	ANITA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
19	WP(C)/4906/2021	GOLAP UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
20	WP(C)/4907/2021	THE GUWAHATI DISTRICT BRANCH AND 6 ORS. Versus THE INDIAN RED CROSS SOCIETY AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	
21	WP(C)/4913/2021	SIMI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
22	WP(C)/4916/2021	SUJEET KR MACHAHARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PNRD SC, BTC
23	WP(C)/4918/2021	SOMA SAHA Versus GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR J C GAUR MS. M GAUR	SC, GMC
24	WP(C)/4919/2021	CHANAKYA HAZOWARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PNRD SC, BTC
25	WP(C)/4920/2021	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MS. N DEY MR. N B GOHAIN	SC, F C I
26	WP(C)/4921/2021	SUSHAMA NATH Versus THE STATE OF ASSAM AND 13 ORS	MR G SAROWAR MR. M DUTTA MR. N UDDIN MR. M ISLAM	SC, PNRD GA, ASSAM

27	WP(C)/4926/2021	KHAGEN CHANDRA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	GA, ASSAM SC, REVENUE
28	WP(C)/4927/2021	SUDEM BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PNRD SC, BTC
29	WP(C)/4934/2021	LUTFAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. N UDDIN	SC, PNRD
30	WP(C)/4935/2021	BULBULI SAIKIA Versus BHARAT PETROLEUM CORPORATION LIMITED AND ANR	MR. R PHUKAN	
31	WP(C)/4938/2021	OSMAN GANI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM
32	WP(C)/4939/2021	M/S. DUTTA ENTERPRISES Versus UNION OF INDIA AND 3 ORS.	MR. B J GHOSH MR. DILIP DEY	ASSTT.S.G.I.
33	WP(C)/4940/2021	AJMAT ALI Versus THE CHIEF EXECUTIVE OFFICER AND 13 ORS	MR GIAS MR M Z SHAH MS. S CHAKRABORTY	GA, ASSAM SC, FOREST SC, REVENUE
34	WP(C)/4941/2021	SURIYA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	SC, FINANCE SC, PNB
35	WP(C)/4942/2021	ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
36	WP(C)/4945/2021	JUBARAJ DAS Versus THE ASSAM FISHERIES DEV. CORPN. LTD. AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	SC, AFDC
37	WP(C)/4947/2021	MD. KHALED AHMED BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, PNRD GA, ASSAM
38	WP(C)/4950/2021	RAM NARAYAN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S KALITA MR P DAS	GA, ASSAM SC, REVENUE SC, GDD SC, G M D A SC, GMC
39	WP(C)/4956/2021	MALEKA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
40	WP(C)/4960/2021	USHA DEVI JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.
41	WP(C)/4961/2021	BIKRAMJIT DEY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. S C BISWAS L CHOUDHURY MS. R DEVI	SC, APDCL
42	WP(C)/4962/2021	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM

ORDER (STAY VACATING)

43	I.A.(Civil)/1380/2021 FIXED in WP(C)/4215/2020 WITH WP(C)/4215/2020	INDIAN OIL CORPORATION LTD. AND 3 ORS. Versus M/S. MARWET OIL SERVICES PVT. LTD. M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR P BHARDWAJ MR R SENSUA MR S DAS MR D BORAH	MR R SENSUA SC, O I L
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ORDER (IMPLEADMENT OF PARTY)

44	I.A.(Civil)/1431/2021 B/O in Cont.Cas(C)/339/2020 WITH Cont.Cas(C)/339/2020	MUSLIM ALI Versus BIRAJ TALUKDAR	MR P SARMA	
		MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. P K MUNIR (R4) MS. S CHUTIA (R3) MR. P KAKATI (R3)
45	Cont.Cas(C)/346/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
				ADMISSION
46	WP(C)/2102/2020 FIXED	RATAN MAJUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR J ABEDIN MR. D A KAIYUM	GA, ASSAM SC, ASEC
47	WP(C)/1157/2021 FIXED	M/S DIBRUMUKH RICE AND FLOUR MILLS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N J KHATANIAR MR. J SINGH	GA, ASSAM MR. D CHAKRABARTY (R-6,7) MR. D CHAKRABARTY (R-6,7)
48	WITH WP(C)/1183/2021	NABA GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. N J KHATANIAR MR. J SINGH	GA, ASSAM MR. D CHAKRABARTY (R-5) MR. D CHAKRABARTY (R-5)
				ORDERS
49	WP(C)/8061/2019 B/O	LALITA NARZARY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, BTC
50	WP(C)/2583/2020 B/O	SANA BEGUM TAPADAR AND ANR. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY (GMDA) AND 4 ORS.	MS. R CHOUDHURY G UDDIN MS. P A TALUKDAR MS S S ZIA MR D. CHAKRABORTY	SC, G M D A SC, GMC
51	WP(C)/181/2021 FIXED	JAHANARA AHMED Versus THE STATE OF ASSAM AND 13 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. K N CHOUDHURY (R-7 TO 14) SC, PNRD GA, ASSAM MR. S U AHMED (R-7 TO 14) SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN
52	WP(C)/830/2021 B/O	SAILEN BORUAH AND 37 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR B CHOUDHURY (R-5 TO 9) SC, PCB SC, REVENUE
53	WP(C)/3411/2021 B/O	RAGHUNATH DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR H P GUWALA	SR. GA, ASSAM SC, K A A C
				HEARING
54	WP(C)/3311/2015 B/O	M/S CENTURY MERCHANTILE PVT. LTD. and 17 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR B N GOGOI(R- 1 to 4) SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

COURT NO: 5

[THIS BENCH WILL SIT AT 10:30 A.M.]

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING FROM THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/475/2020 in CrI.A./415/2019	ZAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
	WITH CrI.A./415/2019	ZAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. N ALAM R K MR. A RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,24th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./23/2021 B/O	SANJAY GHOSH Versus CHAMPA SINGHA AND ANR	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
2	Crl.Pet./121/2021	MD. SIMRAN SULTAN Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	Mr BK Mahajan,Special P.P. PP, ASSAM SC, FOREST
3	Crl.Rev.P./207/2021	RAISUDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
4	Crl.Rev.P./208/2021	AMAL KUMAR DAS (HABILDAR) Versus MADAN LAL RATHI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
5	Crl.Rev.P./209/2021	CENTRAL BUREAU OF INVESTIGATION Versus SAIDUL ALI SK @ SYED ALI SHEIKH @ SAHED ALI AND ANR	MR. S C KEYAL SC, CBI	
6	Crl.Pet./334/2021	DR. NEENA SHARMA Versus THE STATE OF ASSAM AND ANR	MR A C BORBORA MRS. R BORBORA MS. N DEY	PP, ASSAM
7	Crl.Pet./359/2021	SRI AJAY TANDIA Versus THE STATE OF ASSAM AND ANR. B	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
8	Crl.Pet./408/2021	KESHAB RANJAN CHAUDHURY Versus STATE OF ASSAM AND ANR.	MR. D K BAGCHI MR. J BHATTACHARJEE	PP, ASSAM
9	Crl.Pet./427/2021	SIRAJUL ALOM @ SIRAJ ALI Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
10	Crl.Pet./434/2021	SWAPAN KUMAR GHOSH Versus RASH BIHARI THAKUR	MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	

11	Crl.Pet./500/2021	KHABIRUL HOQUE @ KHABIRUL HAQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. N HASAN MS. S KAKATI	PP, ASSAM
12	Crl.Pet./501/2021	PUJA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
13	Crl.Pet./502/2021	DULAL BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
14	Crl.Pet./503/2021	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR G BORDOLOI S KHANIKAR MS. J BURAGOHAIN	PP, ASSAM
15	Crl.Pet./504/2021	THE STATE OF ASSAM Versus MD. DILDAR HUSSAIN @ DILJAR HUSSAIN @ PAGLA DOCTOR	PP, ASSAM	
16	Crl.Pet./505/2021	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR A R BHUYAN MS. T A AHMED	PP, ASSAM
17	Crl.Pet./506/2021	RAJAT SINGHA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
18	Crl.Pet./507/2021	RATUL BAISHYA AND ANR Versus THE STATE OF ASSAM AND ANR	SIRAJ CHY	PP, ASSAM
19	Crl.Pet./508/2021	MONUJ KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA	PP, ASSAM
20	Crl.Pet./509/2021	ABDUL SUKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR F K R AHMED MR F A AHMED	PP, ASSAM
21	Crl.Pet./510/2021	RAJEN CH. NEOG, Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
22	Crl.Pet./511/2021	DIN ISLAM Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
23	Crl.Pet./512/2021	LOUIS MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR F Z MAZUMDER	PP, ASSAM
24	Crl.Pet./513/2021	DEBASHIS GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	PP, ASSAM
25	Crl.Pet./514/2021	MINARUL HUSSAIN @ MINARUL HOSSEN Versus THE STATE OF ASSAM AND 2 ORS	MR A A DEWAN MR S PRODHANI	PP, ASSAM
26	Crl.Pet./517/2021	MD. ABUL KALAM AZAD Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
27	Crl.Pet./518/2021	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. M P SARMA MS. B M CHHETRI	PP, ASSAM
ADMISSION				
28	Crl.Pet./1063/2019 B/O	DHRUBAJYOTI LAHKAR Versus SMT. SNIGDHARANI CHOUDHURY AND ANR.	MR N J DAS	MR. O P BHATI (R1) MR T C DAS (R1) MR. P SARMA (R1) PP, ASSAM (R2) MR. P K PODDAR (R1) MR. M K GOHAIN (R1)
29	WP(C)/5023/2020	BHARGAV BHUYAN AND ANR. Versus STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. B J TALUKDAR SC, GHC	GA, ASSAM SC, FINANCE

30	WITH WP(C)/4481/2020	BITUPAN KONWAR AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MS. S S ZIA	GA, ASSAM SC, FINANCE SC, GHC
31	Crl.Pet./380/2021 B/O	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	MR K K GOSWAMI (r-2) MR. P MAJUMDAR (r-2) PP, ASSAM
32	WITH Crl.Pet./118/2021	SAROJ SARMAH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
ORDERS				
33	Crl.Rev.P./40/2020	BAHARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR. M K ALI	MR. A R SHOME MR A J GHOSH MR A J GHOSH MR. S CHAUHAN PP, ASSAM
34	Crl.Rev.P./91/2020	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MS F N ZAMAN MR S H MAHMUD MS. R AHMED	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
35	I.A.(Crl.)/182/2021 WITH LCR 4 FILES(2+2) in Crl.Rev.P./353/2019 WITH Crl.Rev.P./353/2019	M/S. S.B. BONDED WARE HOUSE Versus DEBASISH SEN	MR. R GOSWAMI MS P KALITA	MR. A CHAMUAH
		DEBASISH SEN Versus M/S. S.B. BONDED WARE HOUSE	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. R GOSWAMI MR. R GOSWAMI MS. P. KALITA MS. U BHATTACHARYYA MS. R DEVI MS. U BHATTACHARYYA
36	WITH Crl.Rev.P./352/2019	DEBASISH SEN Versus M/S. S.B. BONDED WARE HOUSE	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI
	WITH I.A.(Crl.)/592/2020 in Crl.Rev.P./352/2019	M/S. S.B. BONDED WARE HOUSE Versus DEBASISH SEN	MR. R GOSWAMI MS P KALITA	MR. A CHAMUAH
37	Crl.Pet./371/2021 B/O	SAJU THACHETHUKUDY KURIAKOSE AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN MS ANNA K P	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2437/2021	ABDUL LATIF Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
2	Bail Appln./2440/2021	RATUL RABHA Versus THE STATE OF ASSAM	MD S HOQUE	PP, ASSAM
<u>MOTION</u>				
3	AB/2504/2021	SUKHVINDER SINGH AND 7 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS MR N K DEV NATH	PP, ASSAM
4	AB/2726/2021	ABDUL BAREK Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
5	AB/2764/2021 B/O	SUMAN AHMED Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
6	AB/2798/2021	GAUTAM CHANDA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA	PP, ASSAM
7	AB/2799/2021	RITU RAJ GOGOI AND ANR. Versus THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
8	AB/2897/2021	ALOM JAFAR @ ALOM JAFOR Versus THE STATE OF ASSAM	MR. P P DUTTA MR. A BORUA MR B S DEKA MS P SARMA	PP, ASSAM
9	AB/2905/2021	ISUB ALI @ YOUSUF ALI Versus THE STATE OF ASSAM	MR. A AWAL MR. N AHMED MR R A AHMED	PP, ASSAM

10	AB/2908/2021	SORHAB ALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./2163/2021 FIXED	MD. SANFUL ALI AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
12	Bail Appln./2240/2021 FIXED	MD. SANFUL ALI AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
BAIL HEARING				
13	AB/16/2021	ALFIKKAR AHMED @ MD. JON KHAN Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
14	AB/114/2021	RITUSANJAY BHUYAN AND ANR. Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
15	AB/618/2021 FIXED	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. T N DAS MRS C R TODI	PP, ASSAM
16	AB/847/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
17	AB/848/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
18	AB/950/2021	KRISHNA KANTA DEKA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
19	AB/1104/2021 FIXED	BITUPAN DUTTA Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
20	AB/1114/2021	LAKHYAJIT NATH AND 3 ORS Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM
21	AB/1117/2021 FIXED	PRADIP KUMAR NATH Versus THE STATE OF ASSAM	MR. S DEKA MS. J BORO	PP, ASSAM
22	AB/1120/2021	SABIR AHMED LASKAR @ SABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
23	AB/1130/2021	MANAS JYOTI NATH Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
24	AB/1217/2021	NIMISHAA BERIA @ NIMISHA ROY Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA	PP, ASSAM
25	AB/1219/2021 FIXED	DIBYAJYOTI DEKA AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	AB/1240/2021 WITH CD, FIXED	ABUL HUSSAIN MAZUMDER @ TUTA MASTER AND ANR Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD	PP, ASSAM
27	AB/1253/2021	MAUSOOM CHOUDHURY Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
28	AB/1607/2021	SANKU DEY Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM

29	AB/1709/2021	MD. MIFTAHUZ ZAMAN Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
30	AB/1744/2021	ASRAFUL ALAM AND 4 ORS. Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A M AHMED MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
31	AB/2025/2021 FIXED	SRI NRIPENDRA CH DEKA @ NIPEN DEKA, Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
32	AB/2036/2021 FIXED	NAZRUL HAQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
33	AB/976/2021	NAZRUL HAQUE Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MR I HUSSAIN	PP, ASSAM
34	AB/2070/2021	SRI HEMANGA JYOTI BANIKYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. A KHANIKAR MR. A NARZARI	PP, ASSAM
35	AB/2099/2021	POPY GOGOI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	AB/2113/2021 B/O	PALLAB DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. M HUSSAIN MRS N. SINGHA MS N KHATUN PP, ASSAM
37	AB/2158/2021	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS A ZAHAN MR. M A MONDAL	PP, ASSAM
38	AB/2171/2021	SADDAM HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
39	AB/2215/2021 FIXED	PRITAM KR. DEKA Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
40	AB/2342/2021 FIXED	MD NAKIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
41	AB/2388/2021 WITH LCR, FIXED	JAKIR HUSSAIN BARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
42	AB/1486/2021	BIJU BEGUM Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
43	AB/2427/2021 FIXED	SYED SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
44	AB/2466/2021 FIXED	TALIM GOGOI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
45	AB/2548/2021	SHABODDIN ALI Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM	PP, ASSAM
46	AB/2555/2021	RAHIMUDDIN ALI @ RAHIMUDDIN Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
47	AB/2565/2021	KAMAL UDDIN Versus THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM

48	AB/2588/2021 B/O	TAHIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR H DAS MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
49	AB/2592/2021 FIXED	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH			
50	AB/2596/2021	MAHADEV RAJBONGSHI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH			
51	AB/2703/2021	BARUN RABHA Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
	WITH			
52	AB/2721/2021	SAROJINI RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH			
53	AB/2722/2021	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH			
54	AB/2736/2021	NANDO LAL SHAHU Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM
	WITH			
55	AB/2743/2021	HITESH DUTTA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
	WITH			
56	AB/2761/2021	RAHIM ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
	WITH			
57	AB/2781/2021	NAJRUL HAQUE Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
	WITH			
58	AB/2792/2021	DILIP NATH @ DILIP KR. NATH AND ANR. Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
	WITH			
59	AB/2806/2021	KULDIP BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
60	AB/2607/2021 FIXED	TARUN BASUMATARY Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
61	AB/2624/2021 FIXED	JAHIDUR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/494/2021 B/O	OZONE PHARMACEUTICALS LTD Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, GST
MOTION				
2	WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
3	WP(C)/4043/2020	CHAYANIKA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU.
4	WP(C)/4422/2020	GAYATRI BORO AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, SEC. EDU.
5	WP(C)/750/2021	MD. PARVEZ MUSHTAQUE AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. P P MEDHI MR. S A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
6	WP(C)/3832/2021 B/O	SHAH ALAM BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, ELEM. EDU
7	WP(C)/3862/2021	SWAPNA SARKAR ADHIKARY AND 31 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD H R AHMED	SC, ELEM. EDU SC, FINANCE SC, BTC
8	WP(C)/3986/2021	CMJ BREWERIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SARMA (r-2) SC, INCOME TAX

9	WP(C)/4024/2021 B/O	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
10	WP(C)/4071/2021	SUKHARANJAN SILL AND ANR. Versus UNION OF INDIA AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN	SC, SEC. EDU. MR. S S ROY (C.G.C.) SC, N C T E ASSTT.S.G.I. SC, G U
11	WP(C)/4489/2021	BINOY SARMA Versus THE UNION OF INDIA AND 8 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, ELEM. EDU ASSTT.S.G.I. SC, FINANCE
12	WP(C)/4790/2021	THE BORMAH JAN TEA COMPANY (1936) LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE
13	WP(C)/4828/2021	M/S ROCKLAND MEDIA AND COMMUNICATION PVT. LTD. Versus UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
14	WP(C)/4838/2021	LALITA TEWARI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S SINHA	SC, ELEM. EDU
15	WP(C)/4839/2021	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
16	WP(C)/4867/2021	SAFIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI	SC, ELEM. EDU GA, ASSAM SC, AG
17	WP(C)/4876/2021	JASHIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. H ROHMAN MR. P K DEKA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/4878/2021	JYOTSNA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DEKA MRS. S ROY	SC, ELEM. EDU GA, ASSAM
19	WP(C)/4889/2021	GAUTAM PRASAD Versus THE STATE OF ASSAM AND 3 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
20	WP(C)/4892/2021	MANARANJAN BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
21	WP(C)/4895/2021	CHANDAN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S HAZARIKA	SC, SEC. EDU. GA, ASSAM
22	WP(C)/4902/2021	RAMENDRA NATH ROY AND 61 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
23	WP(C)/4908/2021	NANDITA SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
24	WP(C)/4909/2021	MD. GIYAS UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR M HUSSAIN	SC, SEC. EDU. GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
25	I.A.(Civil)/1355/2021 B/O in Cont.Cas(C)/28/2021 WITH Cont.Cas(C)/28/2021	SOYAD ALI Versus PREETOM SAIKIA AND 2 ORS. MD. SOYAD ALI Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. K GOGOI MR. D SAIKIA MS. P R MAHANTA MR. K GOGOI

ADMISSION

26	WP(C)/5917/2016 FIXED	SHRI GANGAPAD DEKA Versus THE STATE OF ASSAM and 6 ORS.	MR.N DUTTA MR.T DEURI MRS.R S DEURI	SC, ELEMENTARY EDUCATION (R-1,4,5,6) SC, BTC(R 2) SC, FINANCE(R 3)
27	WP(C)/8580/2019 B/O	ANANDA RAM DAS AND 75 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA	SC, ELEM. EDU GA, ASSAM SC, BTC
28	WP(C)/9337/2019	SWAPAN GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, HIGHER EDU MR N N UPADHYAYA MR. S CHOWDHURY MR. B B KAKATI MS D DAS
WITH				
29	WP(C)/9333/2019	MONUJ DOWERAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, HIGHER EDU MR N N UPADHYAYA MR. S CHOWDHURY (R-4,5) MR. B B KAKATI MS D DAS
30	WP(C)/1933/2020	RAJEEB SHARMA TAMULY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, HIGHER EDU
31	WP(C)/4297/2020	MRINAL KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM MR. U K NAIR (R7) MR R ISLAM (R7)
32	WP(C)/5150/2020 B/O	PUSHPENDU CHAKRABARTY Versus STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
33	MACApp./199/2021	ORIENTAL INSURANCE CO. LTD. Versus MD. SHAMIM AHMED CHOUDHURY AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
WITH				
	I.A.(Civil)/1410/2021 in MACApp./199/2021	ORIENTAL INSURANCE CO. LTD. Versus SHAMIM AHMED CHOUDHURY AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
34	MACApp./202/2021	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus BHARAT GAYAN AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MR A BHATRA	
WITH				
	I.A.(Civil)/1456/2021 in MACApp./202/2021	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus BHARAT GAYAN AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MR A BHATRA	
35	WP(C)/844/2021 B/O	SHAMBHU CHAKRABORTY AND 61 ORS. Versus NATIONAL INSTITUTE OF OPEN SCHOOLING AND 5 ORS.	MR. U K NAIR MRS. R DEVI MR. K GOGOI MR. M P SARMA	SC, ELEM. EDU MRS. R BORAH (R-1,2,3,4) MR. D BORAH (R-1,2,3,4) MR. R BORA(SC, NIOS) SC, SSA
ORDERS				
36	WP(C)/620/2018 B/O	NARENDRA PRATAP SINGH AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S ISLAM MR P K DAS MR. M ALI	SC, HIGHER EDU. GA, ASSAM SC, AG SC, PENSION
37	Cont.Cas(C)/251/2020	PRANJIT BUJAR BARUAH AND 5 ORS. Versus PHANIDHAR JIDUNG	MR S CHOUDHURY MR E SHITIRI	MR. D SAIKIA MR S M T CHISTIE
38	Cont.Cas(C)/255/2020 B/O	KUSUM ROY Versus PREETOM SAIKIA AND 6 ORS.	MR. K R PATGIRI MS. C DEVI MS. P CHAKRABORTY	MR. D SAIKIA MR. R MAZUMDAR MR. K K DUTTA

39	Cont.Cas(C)/373/2020	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 3 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. K K DUTTA MS N M SARMA
40	Cont.Cas(C)/384/2020 B/O	RAJIA KHANAM AND 4 ORS. Versus PRODUSH KIRON NATH	DR. B AHMED MR K UDDIN MR. A K AZAD	MR. S C KEYAL SC, ASSAM UNIVERSITY
41	WP(C)/1841/2021	PAKIZA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM
42	WP(C)/3321/2021 B/O	CHAITALI SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU
43	WP(C)/3852/2021	M/S RAMKY- TK JV Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, TAXES
WITH				
44	WP(C)/3767/2020	M/S RAMKY TK JV Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I. SC, FINANCE DEPTT. SC, TAXES
45	WP(C)/4560/2021 B/O	ROFIQUL MUGHAL Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU GA, ASSAM
HEARING				
46	WP(C)/127/2016 B/O	CHANDRA KANTA RAJBONGSHI Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM SC, APSC SC, FINANCE SC, HIGHER EDUCATION SC, PERSONNEL DEPT.
47	WP(C)/6328/2018 WP(C)/4731/2015 & WP(C)/6093/2016 (Both Disposed), B/O	SMTI SUMITRA DEWRY AND 60 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/134/2021 FIXED	CHINMOY DAS Versus THE UNION OF INDIA AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	MR. K GOGOI ASSTT.S.G.I.
2	WP(C)/4756/2021 FIXED	CHINMAY DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ	GA, ASSAM SC, REVENUE
3	WP(C)/4912/2021	BAL BAHADUR GURUNG Versus THE UNION OF INDIA AND 2 ORS	MS. S B CHOUDHURY MR A N AHMED	ASSTT.S.G.I.
4	WP(C)/4915/2021	SAMSUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS A KALITA	SC. AGRICULTURE
5	WP(C)/4937/2021	SURENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, IRRIGATION
<u>ADMISSION</u>				
6	WP(C)/2889/2018 FIXED	BHABESH KR. DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI	MR. U K NAIR (R- 2,3 & 4) GA, ASSAM, MR. S S ROY(R-1)

7	WITH WP(C)/5089/2017	ANANDA RAM DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.M SARMA MS.I DEKA MR.R SARMA	MR.M K MISRA(R-8,13&14) MR.S SAIKIA(R- 7,9,11&12) MR.P S BHATTACHARYAR-10 MR.D BHATTACHARYA(R-10) MR.M CHOUDHURY(Sr.Adv.)(R-8,13&14) MR.V A CHOWDHURY(R-8,13&14) SC, CBI MR.S CHAKRABARTY(R-7,9,11&12) SC, GHC
8	WP(C)/271/2019 B/O	JIFUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M CHOUDHURY MR. P DAS	MR D MAZUMDER MR. B GOGOI SC, FOREST SC, FINANCE SC. BTC
9	WP(C)/1861/2019 B/O	NO. 115150093CT/WC M. LENIN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR B SINHA MR. M GOGOI	MS. B SARMA ASSTT.S.G.I.
10	WP(C)/7363/2019 FIXED	MEENA KUMARI SINGH @ MEENA DEVI SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N K MURRY	GA, ASSAM
11	WP(C)/7389/2019 B/O	PANIA RAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, P H E SC, FINANCE DEPTT.
12	WP(C)/9073/2019 B/O	PRASANTA KR. GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MR D GOGOI	SC, AG SC, FOREST SC, FINANCE
13	WP(C)/9426/2019 B/O	SRI UTPAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA	GA, ASSAM SC, FOREST
14	WP(C)/1577/2020 B/O	INDRAJIT BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI MR. A D CHOUDHURY MR. G TAMULI	GA, ASSAM
15	WP(C)/3136/2020 B/O	SOLEMAN ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, AG SC, AG SC, HEALTH SC, FINANCE
16	WITH WP(C)/2673/2020	SOLEMAN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, APSC SC, HEALTH
17	WP(C)/3478/2020 FIXED	DHIREN CHANDRA KALITA Versus THE PUBLIC DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD MR. A H MONDAL	SC, APDCL
18	WP(C)/5076/2020 B/O	KAMALA BALA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM SC, FOREST
19	WP(C)/5459/2020 B/O	GS 196492N OEM MANJUL PHUKAN AND 18 ORS. Versus THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA	MRS. R DEVI ASSTT.S.G.I.
20	WP(C)/993/2021 B/O	DR KAMAL KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. MS. D BORA (SC, HEALTH DEPT.)

21	WP(C)/1073/2021 FIXED	RANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. K R PATGIRI MS. P CHAKRABORTY	SC, SEC. EDU. SC, SEC. EDU. MR. T C CHUTIA (SC, ASSAM HIGHER SECONDARY EDUCATION)
22	WP(C)/2216/2021 B/O	GS 182858 M JUNIOR ENGINEER (E AND M) MANE NARAYAN HINDURAO AND 9 ORS. Versus THE UNION OF INDIA AND 10 ORS.	MR. P MAHANTA MS. P SAHARIA	ASSTT.S.G.I.
23	WP(C)/2632/2021 FIXED	PRATIBHA PATHAK AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
24	WP(C)/3279/2021 FIXED	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
25	WP(C)/3341/2021 FIXED	NABAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/1325/2021 in WP(C)/3341/2021	NABAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	GA, ASSAM
26	WP(C)/3374/2021 FIXED	HRISHIKESH HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR D K ROY MS. I KAKATI	GA, ASSAM
27	WP(C)/3407/2021 FIXED	AMARJYOTI GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
28	WP(C)/3433/2021 FIXED	BHASKAR JYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR S HUSSAIN	GA, ASSAM
29	WP(C)/3437/2021 FIXED	MINTU HANDIQUE Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
30	WP(C)/3462/2021 FIXED	HASTHAISULA BRAHMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
31	WP(C)/3471/2021 FIXED	VIKRAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
32	WP(C)/3472/2021 FIXED	JAYANTA KR. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
33	WP(C)/3473/2021 FIXED	NAVAJYOTI ROY Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
34	WP(C)/3503/2021 FIXED	BAHADUR SINGH Versus THE UNION OF INDIA AND 4 ORS	MS. P BARUAH MR TAPAS DAS	ASSTT.S.G.I.
35	WP(C)/3519/2021 FIXED	RAJA SARKAR Versus STATE OF ASSAM AND 3 ORS	MR. R SARMA MR N BORO	GA, ASSAM
36	WP(C)/3520/2021 FIXED	NILUTPAL BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. D K BAIDYA	GA, ASSAM
37	WP(C)/3528/2021 FIXED	RAJA IRSHAD Versus THE STATE OF ASSAM AND 3 ORS.	MS M DAS MR. A SARMAH	GA, ASSAM
38	WP(C)/3539/2021 FIXED	PRITAM DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	GA, ASSAM
39	WP(C)/3547/2021 FIXED	MUSADDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM

40	WP(C)/3697/2021 FIXED	LEARNISH PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM
41	WP(C)/3699/2021 FIXED	DEEP NARZARY Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM
42	WP(C)/3700/2021 FIXED	AJIT TERANG Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM
43	WP(C)/3708/2021 FIXED	ANTHONY RONGPI Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM
44	WP(C)/3709/2021 FIXED	SHEIJANG CHONGLOI Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM
45	WP(C)/3735/2021 FIXED	DHRUBAJYOTI SEN DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M ISLAM	SC, PNRD
46	WP(C)/3742/2021 FIXED	ABDUL MAZID AHMED @ ABDUL MAZID Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. K MOHAMMED MR. N ISLAM MR. H K NATH	GA, ASSAM SC, TRANSPORT
47	WP(C)/3798/2021 FIXED	SWAHANAZ YASMIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM
48	WP(C)/4196/2021 FIXED	CHANDRA BHANU SHARMA Versus THE UNION OF INDIA AND 3 ORS	MS. P BARUAH	ASSTT.S.G.I.
ORDERS				
49	Cont.Cas(C)/350/2019 FIXED	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 3 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
WITH				
50	Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
WITH				
51	Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
WITH				
52	Cont.Cas(C)/209/2019	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
WITH				
53	Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
WITH				
54	Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
WITH				
55	Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
56	WP(C)/5431/2019 B/O	PANKAJ MECH Versus THE OIL INDIA LTD AND 5 ORS.	MR. U K NAIR MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS. M SONOWAL MR. M P SARMA MR. A BORO	SC, OIL

57	Cont.Cas(C)/151/2020 FIXED	DIJEN ROY BARUAH @ DWIJEN ROY BORUAH @ DUEIJEN ROY BARUAH Versus MOHAMMAD ARIZ AHMED AND ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. D SAIKIA MR. B K BHAGAWATI MR. B GOGOI MR P NAYAK MS K KALITA MR A CHALIHA
WITH				
58	Cont.Cas(C)/103/2020	SIEMNGUL HMAR AND 27 ORS. Versus NITIN KHADE AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. N GOSWAMI, GA MR. B K BHAGAWATI MR P NAYAK, SC FINANCE DEPTT. MS P DAIMARI MS K KALITA
WITH				
	I.A.(Civil)/1347/2021 in Cont.Cas(C)/103/2020	SIEMNGUL HMAR AND 27 ORS. Versus NITIN KHADE AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. N GOSWAMI MR P NAYAK, SC FINANCE DEPTT. MS K KALITA
59	Cont.Cas(C)/315/2020 B/O	PROMUD KUMAR BARUAH Versus RAMENDRA NATH SHARMA	MR. D GOGOI MR. S BORTHAKUR	MR. I CHOUDHURY
60	WP(C)/2244/2021 FIXED	KALPANA DEVI Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	MR. K GOGOI ASSTT.S.G.I.
61	WP(C)/3147/2021 FIXED	RAJESH KUMAR (GO-2118A) Versus THE UNION OF INDIA AND 2 ORS	MRS. R BORAH MR. D BORAH	MRS. R DEVI ASSTT.S.G.I.
HEARING				
62	WP(C)/2421/2013 FIXED	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM
63	WP(C)/6314/2018 B/O	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR. M MAHANTA (P1) MR. D PEGU	GA, ASSAM SC, APSC
WITH				
64	WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
WITH				
65	WP(C)/6650/2018	MANIKA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC
66	WP(C)/3886/2019 FIXED	BHABA KRISHNA RAY TALUKDAR Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. R SARMA MR. S BANIK MS M DEKA MR H TALUKDAR	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE
STAY MATTERS				
67	WP(C)/6501/2018 B/O	BINIT KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. A B T HAQUE MR. P KAKATI	GA, ASSAM MR. B GOGOI (R- 3 & 4) MR P NAYAK (R- 3 & 4)

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2439/2021	ABDUL HALIM Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
2	Bail Appln./2441/2021	NUREZA KHATUN Versus THE STATE OF ASSAM	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM
3	Bail Appln./2442/2021	ZAMAL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
4	Bail Appln./2444/2021	BIPUL NATH Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
5	Bail Appln./2445/2021	MD. MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MR. T AHMED	PP, ASSAM
6	Bail Appln./2448/2021	AMIT PRADHAN Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
<u>MOTION</u>				
7	AB/2894/2021	ABDUL KARIM AND 3 ORS Versus THE STATE OF ASSAM	MR. R ISLAM MR F A AHMED	PP, ASSAM
8	AB/2895/2021	ABDUL MOZID @ ABDUL MAZID AND 4 ORS Versus THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM
9	AB/2896/2021	PRANJAL KALITA Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
10	AB/2899/2021	SUJIT CHANDRA SINGHA Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

11	AB/2902/2021	RITAN TALUKDAR Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
12	AB/2903/2021	MONIRUL HOQUE Versus THE STATE OF ASSAM	MS A ZAHAN S I AKAND MR. M A MONDAL	PP, ASSAM
13	AB/2904/2021	SIRAJUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
14	AB/2906/2021	HANGSHADHAR DEKA @ HANGSHA DEKA Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
15	AB/2907/2021	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN	PP, ASSAM
16	AB/2910/2021 B/O	DIPU SAHANI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
17	AB/2911/2021	RATAN NATH Versus THE STATE OF ASSAM	MR. N ANAND MS. J GHOSH	PP, ASSAM
18	AB/2912/2021	DR. JUGAL SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
19	AB/2915/2021	TAYABUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. P ADHIKARI MR H I CHOUDHURY G UDDIN	PP, ASSAM
20	AB/2916/2021	JAMAL BADSHA AND 3 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
<u>ADMISSION</u>				
21	CrI.Pet./793/2018 FIXED	M/S. ABS DEVELOPERS Versus GIRIJA DAS	MR. A K PURKAYASTHA MR. B K JAIN MS. K MITRA	MR D C CHAKRAVARTY (R1)
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./2003/2021 FIXED	ROBINUS SAIOO AND ANR Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
WITH				
23	AB/2438/2021	ALAL UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
24	Bail Appln./2066/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	NAWAJI HUSSAIN Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
25	Bail Appln./2072/2021 FIXED	MAHUBAR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
26	Bail Appln./2147/2021 FIXED	MD. SOHID ALI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
27	Bail Appln./2179/2021 FIXED	CHANDANA BEGUM Versus THE STATE OF ASSAM	MS. A BORA MR. S CHOWDHURY MS D DAS	PP, ASSAM
28	Bail Appln./2191/2021 FIXED	BAPAN ROY Versus THE STATE OF ASSAM	MR. T N DAS	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/3266/2020 FIXED	ANISH CHAKRABORTY Versus THE STATE OF ASSAM	MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	PP, ASSAM

30	AB/733/2021 FIXED	YAKUB ALI AND ANR Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
31	AB/891/2021 FIXED	IMRAN HUSSAIN @ EMRAN HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
32	AB/909/2021 WITH LCR AND CASE DIARY, FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A SARMA MR. S CHOWDHURY MS D DAS	PP, ASSAM
33	AB/965/2021 FIXED	HABIJA BEGUM Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
34	AB/975/2021 FIXED	AZIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
35	AB/1067/2021 FIXED	SAIKAT BISWAS @ SAIKAT KUMAR BISWAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS L CHOUDHURY MS. T SARMA	PP, ASSAM
36	AB/1150/2021 FIXED	SMTI. SHILPI PAUL Versus THE STATE OF ASSAM	J U AHMED MR S R NAWAZ MR S A REEYAZ MS. M BORTHAKUR	PP, ASSAM
37	AB/1844/2021 FIXED	SAMBHU BARMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
38	AB/1848/2021 FIXED	PARTHA PRATIM CHUTIA Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
39	AB/2148/2021 FIXED	SULEMAN ALI @ SULEMAN AND ANR Versus STATE OF ASSAM	R RAHMAN	PP, ASSAM
40	AB/2248/2021 FIXED	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
41	AB/2348/2021 FIXED	JAHIDUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR J KALITA	PP, ASSAM
42	AB/2365/2021 FIXED	ABDUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
	WITH I.A.(CrI.)/358/2021 in AB/2365/2021	ABDUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	MR. A A R KARIM
43	AB/2391/2021 FIXED	NITYA GOPAL SARKAR AND 5 ORS Versus THE STATE OF ASSAM	MR A A DEWAN MR M K DAS	PP, ASSAM
44	AB/2405/2021 FIXED	RIAJUL AHMED Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
45	AB/2514/2021 FIXED	ABDUL BASID AHMED @ BASID ALI AND 8 ORS Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	MR. S A AHMED (FOR INFORMANT) MISS M GOGOI (FOR INFORMANT) MR F A AHMED (FOR INFORMANT) PP, ASSAM MR. S A AHMED (FOR INFORMANT)
46	AB/2517/2021 FIXED	NUR HUSSAIN Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
47	AB/2557/2021 FIXED	SUJIT GOALA AND 2 ORS Versus THE STATE OF ASSAM	MR. P KATAKI MS S BARPUJARI MRS R BEGUM MS. M DEVI	PP, ASSAM

48	AB/2576/2021 FIXED	SARIFUL KHAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
49	AB/2580/2021 FIXED	NALU MIA AND 4 ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED	PP, ASSAM

ORDERS

50	I.A.(CrI.)/296/2021 FIXED in AB/1566/2021 WITH AB/1566/2021	PANCHALEE BAISHYA SHARMA Versus ASHAN SHARMA AND ANR ASHAN SHARMA AND ANR Versus THE STATE OF ASSAM	MR. S P SHARMA MS U SHARMA MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	PP, ASSAM PP, ASSAM
51	I.A.(CrI.)/347/2021 IN BA 1161/2021(D/O) in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM

HEARING

52	CrI.A./85/2017 B/O(AFTER 10 DAYS), WITH OFFICE NOTE, LCR 3 FILES	SRI SAIENDRA KUMAR GOSWAMI Versus THE STATE OF ASSAM and ANR	MR.S SHARMA MR A SAIKIA MR.N N UPADHAYA	MR S KHOUND(R : 2) PP, ASSAM
53	CrI.A./5/2021 WITH LCR 6 FILES, FIXED WITH I.A.(CrI.)/25/2021 in CrI.A./5/2021	BIJOY SINGH PHANGCHO Versus THE STATE OF ASSAM AND ANR.	MR T KALITA MR. B DEKA J DASGUPTA MR P J DUTTA MR. A KAKATI	PP, ASSAM
54	CrI.A./29/2021 WITH LCR 4 FILES, B/O WITH I.A.(CrI.)/64/2021 in CrI.A./29/2021	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR. MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	MR H RAHMAN (R-2) PP, ASSAM PP, ASSAM

STAY MATTERS

55	CrI.Pet./1020/2018 FIXED WITH	SUNIL CHOPRA AND ANR. Versus ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
56	CrI.Pet./1231/2018 WITH	AMITABH RAI SARMA Versus UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
57	CrI.Pet./1279/2018 WITH	SUBRATO HOJAI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
58	CrI.Pet./1281/2018 WITH	DEPOLAL HOJAI Versus THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
59	CrI.Pet./1296/2018	ARUP RAI Versus UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.

60	WITH Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. Versus UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
61	WITH Crl.Pet./95/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
62	WITH Crl.Pet./97/2019	JAYANTA KUMAR GHOSH Versus THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
63	WITH Crl.Pet./145/2019	DEBOLAL GARLOSA Versus UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
64	WITH Crl.Pet./176/2019	GITIKA GOSWAMI Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	WITH I.A.(Crl.)/904/2019 in Crl.Pet./176/2019	UNION OF INDIA AND ANR. Versus GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
65	WITH Crl.Pet./180/2019	BAIKUNTHA KALITA Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI (R1, R2)
66	WITH Crl.Pet./334/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
67	WITH Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
68	WITH Crl.Pet./1020/2019	RAJESH KUMAR JALAN Versus UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2434/2021	HUSSAIN AHMED TALUKDAR AND 3 ORS Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
2	Bail Appln./2435/2021	MD KAFUL UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MD A K AHMED	PP, ASSAM
3	Bail Appln./2436/2021	MD. AZAD ALI Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
4	Bail Appln./2438/2021	TAPAN DADHARA Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	PP, ASSAM
5	Bail Appln./2443/2021 B/O	PANKAJ HATIBARUAH Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
6	Bail Appln./2446/2021	MD. KARIM ALI @ KARIM Versus THE STATE OF ASSAM AND ANR	MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
7	Bail Appln./2447/2021	KANIKA DEKA AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
MOTION				
8	Tr.P.(CrI.)/18/2021	PROSENJIT DUTTA Versus STATE OF MIZORAM AND 3 ORS.	MR A R BAROOAH MR T SHARMA	AG, MIZORAM
	WITH I.A.(CrI.)/383/2021 in Tr.P.(CrI.)/18/2021	PROSENJIT DUTTA Versus STATE OF MIZORAM AND 3 ORS.	MR A R BAROOAH	AG, MIZORAM
9	AB/2898/2021	MALLIKA TAMULY @ MALLIKA BORAH Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM

10	AB/2900/2021	BAHAR UDDIN @ BAHARUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM	MR. A S TAPADER C M DEKA MR M AHMED	PP, ASSAM
11	AB/2901/2021	RUPAK BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS. G GOGOI MS. A GOGOI	PP, ASSAM
12	AB/2909/2021	MD. ABDUL MAJID Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
13	AB/2913/2021	NELAMATI BORO @ RITA BORO Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
14	AB/2914/2021	DIPAK DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./1363/2021 SCANNED COPY OF CASE RECORD, FIXED	GAUTAM SINGH @ KSH GAUTAM SINGH Versus THE UNION OF INDIA	DR. B AHMED MR. N HAQUE MR N J DAS	SC, NCB
16	Bail Appln./1588/2021 FIXED	PAPUL HAZARIKA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
17	Bail Appln./1937/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	BABUL ALI KHAN Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM	PP, ASSAM
18	Bail Appln./2014/2021 FIXED	MOKIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI M M ZAMAN	PP, ASSAM
19	Bail Appln./2068/2021 FIXED	MD. MEHBUB ALI @ HIZRA@ MEHEBUB ALI AND ANR Versus THE STATE OF ASSAM	MR M GARODIA MS D DEKA	PP, ASSAM
20	Bail Appln./2069/2021 FIXED	RIMAN SHARMA Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
21	Bail Appln./2126/2021 FIXED	PRASENJIT DAS Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
22	Bail Appln./2130/2021 SCANNED COPY OF CASE DIARY, FIXED	MATIBUR RAHMAN Versus THE STATE OF ASSAM	MR. B C DAS	PP, ASSAM
23	Bail Appln./2151/2021 SCANNED COPY OF CASE DIARY, FIXED	SAJEN PUMA @ SWAJENDRA PUMA Versus THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	PP, ASSAM
24	Bail Appln./2156/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. REBUL HUSSAIN @ PAPU Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
25	Bail Appln./2157/2021 FIXED	ABDUL KADIR JILANI Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR F A AHMED	PP, ASSAM
26	Bail Appln./2167/2021 SCANNED COPY OF CASE DIARY, FIXED	PRADIP CHOUDHURY Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
27	Bail Appln./2332/2021 WITH	MD. SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
28	Bail Appln./2333/2021	MD. KAMAL AHMED @ TITUL Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
29	Bail Appln./2174/2021 SCANNED COPY OF CASE DIARY, FIXED	KHALILUR BHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MD E AHMED MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM

30	Bail Appln./2194/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. JAMAL ALI AND ANR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
31	Bail Appln./2215/2021 SCANNED COPY OF CASE DIARY, FIXED	SAJAHAN ALI Versus THE STATE OF ASSAM	MR M AHMED MR. N J DUTTA MR R A AHMED MR Z RAHMAN	PP, ASSAM
32	Bail Appln./2315/2021 SCANNED COPY OF CASE DIARY, B/O	DILIP KALITA Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
33	Bail Appln./2353/2021 FIXED	CHANDRA HANDIQUE Versus THE STATE OF ASSAM	MR. N BORAH MR. B BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM

BAIL HEARING

34	AB/435/2021 FIXED	PANKAJ GOEL AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. J BHARALI MS. M DEY	MR. P N CHOUDHURY MRS. H SARMAH PP, ASSAM
	WITH I.A.(CrI.)/245/2021 in AB/435/2021	BABU BORO (ST) Versus PANKAJ GOEL AND 3 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	MR H R A CHOUDHURY M ALAMGEER PP, ASSAM
35	AB/765/2021 FIXED	APURBA CHOUDHURY AND 4 ORS Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
	WITH			
36	AB/764/2021	BIDYUT KR RAY Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
37	AB/858/2021 FIXED	SWAPNIL BORUAH AND ANR Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
38	AB/869/2021	BABU ALI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
39	AB/871/2021 FIXED	NASIR UDDIN MONDAL Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
40	AB/1203/2021 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
41	AB/1224/2021 FIXED	ATUL DAS Versus THE STATE OF ASSAM	MS S SHARMA	PP, ASSAM
42	AB/2216/2021 FIXED	RAJU MIAH @ BHUTTA AND ANR. Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
43	AB/2279/2021 FIXED	HACHINA BIBI Versus THE STATE OF ASSAM	H Z SINGHA MR. S J SARMAH	PP, ASSAM
44	AB/2283/2021 FIXED	DADUL ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
45	AB/2293/2021 FIXED	SOPIJUR RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
46	AB/2573/2021 FIXED	KHAYMAN BIBI @ MAIMAL BIBI AND ANR Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
47	AB/2615/2021 FIXED	DANDI BASUMATARY Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM

ORDERS

48	Crl.A./95/2019 WITH LCR 4 FILES	MD ABDUL MALEK Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED	PP, ASSAM
49	I.A.(Crl.)/227/2019 in Crl.A./10040/2018 WITH Crl.A./10040/2018 (Filing Number)	SHRI THANGJAM THOIBA SINGH Versus THE UNION OF INDIA SHRI THANGJAM THOIBA SINGH Versus THE UNION OF INDIA	MR T J SING	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
50	Crl.A./230/2019 WITH LCR 4 FILES	SRI BIJOY GUPTA @ GAONBURAH Versus THE STATE OF ASSAM AND ANR	MRS. S ROY MR. N KONWAR	PP, ASSAM
51	Crl.A./247/2019 WITH LCR 3 FILES	SRI GHONEN BHUMIJ Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
52	I.A.(Crl.)/293/2019 WITH OFFICE NOTE in Crl.A./6498/2018 WITH Crl.A./6498/2018 (Filing Number) WITH Crl.L.P./29/2019	SHRI ANUP KUMAR DUTTA Versus SHRI K.H. BIMALENDU SINGHA SHRI ANUP KUMAR DUTTA Versus SHRI K.H. BIMALENDU SINGHA SHRI ANUP KUMAR DUTTA Versus SHRI K. H. BIMALENDU SINGHA	MR. R C SAIKIA MR A R MEDHI MR. R C SAIKIA MR A R MEDHI	MR S CHOUDHURY MR. A BHATTACHARJEE
53	I.A.(Crl.)/164/2021 B/O in Crl.A./1141/2021 WITH Crl.A./1141/2021 (Filing Number) WITH I.A.(Crl.)/1142/2021 (Filing Number)	RAJESH RAM Versus THE STATE OF ASSAM RAJESH RAM @ RAJESHWAR RAM Versus THE STATE OF ASSAM RAJESH RAM @ RAJESHWAR RAM Versus THE STATE OF ASSAM	MR. A L MANDAL MR. A L MANDAL MR. A L MANDAL	PP, ASSAM PP, ASSAM PP, ASSAM
<u>STAY MATTERS</u>				
54	Tr.P.(Crl.)/24/2017	MAMPI BISWAS Versus RABINDRA CHANDRA MITRA	MS.D GHOSH MS.N DEKA	MS.P AHMED MS.H BUZAR BARUAH
55	Tr.P.(Crl.)/37/2017	DULAL BORA Versus THE STATE OF ASSAM and ANR.	MR .A BHATTACHARJEE MR.J DAS MR. A BHATTACHARYA MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) MR. J P MORE (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/168/2020 in WP(C)/7285/2019	AZIJUL HAQUE Versus ABU BAKKAR SIDDIQUE AND 5 ORS	MR. P BORAH MRS K M SAIKIA	MR J ABEDIN SC, PNRD GA, ASSAM MR. D A KAIYUM
	WITH WP(C)/7285/2019	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR J ABEDIN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD MR. P BORAH MRS K M SAIKIA
2	I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH

	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
ADMISSION				
3	WP(C)/5911/2013	DEBI KANT ROY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA SC, RAILWAY
4	WITH WP(C)/6427/2013	UMA KANTA ROY, Versus THE UNION OF INDIA and 4 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.B SHARMA MR.A CHETRY SC, NF RLY MR.S K NAIR
5	WITH WP(C)/6455/2013	MRINAL ROY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
6	WITH WP(C)/6456/2013	SMT. MUKTI DEY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
7	WITH WP(C)/6473/2013	JAYANTI BHOWMICK Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
8	WITH WP(C)/6475/2013	SHYAMAL KR. ROY, Versus THE UNION OF INDIA and 4 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
9	WITH WP(C)/7208/2013	PRADIP KUMAR DEY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	SC, NF RLY
10	WITH WP(C)/7394/2013	SUKHENDU PAUL Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	SC, NF RLY
11	WITH WP(C)/2745/2016	SUDHIR CHANDRA BARMAN Versus THE UNION OF INDIA and 4 ORS	MR.R DUBEY MS.A B KAYASTHA	MR.B SHARMA SC, NF RLY
12	WP(C)/2712/2015 FIXED	THE BIZARI VENEER and SAW MILLS LTD. Versus THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R- 1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM
13	WP(C)/3463/2016 B/O	ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN and 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.L R MAZUMDER	GA, ASSAM SC, PWD
14	WP(C)/5309/2017 B/O	TAJ UDDIN and 3 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.L R MAZUMDER MR I HUSSAIN	MR. D SAIKIA (SENIOR SC, REVENUE DEPT.) GA, ASSAM

15	WP(C)/7165/2017 FIXED	AMAL DAS and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. S BORTHAKUR MR.P K MAZUMDAR MR. S S ROY MS. S KAKATI MR.R K MAZUMDAR	SC, NF RLY
16	WP(C)/1010/2019 B/O	SANTOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3) SC, FOREST
17	WP(C)/2770/2019 FIXED	PULIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA MR H DAS	ACCOUNTANT GENERAL(A AND E),ASSAM GA, ASSAM R.DHAR,SC,HANDLOOM AND TEXTILE DEPARTMENT
18	WP(C)/3314/2019 B/O	MALEGARH GOBINDAPUR FISHERY COOPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	MR. M K CHOUDHURY (R8) GA, ASSAM MR. A BARKATAKI (R8) MR. N BARUAH (R8) MR. H S BORAH MR P BHARDWAJ (R8) MR. M SARMA (R8) FOR CAVEATOR
19	WP(C)/4332/2019 FIXED	MADHU RAM DAS AND 15 ORS. Versus UNION OF INDIA AND 3 ORS.	MS F AHMED	GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.
20	WP(C)/4864/2019 B/O	DAKHIN GANESH NAGAR YUBAK SANGHA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DEKA MR D K ROY	DR. B AHMED MR. S C KEYAL GA, ASSAM MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. J ROY MR D DAS SC, GMC
21	WP(C)/7767/2019 FIXED	M/S. SARALA BRICK INDUSTRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, REVENUE
22	WITH WP(C)/7626/2019	M/S. SABAL BRICK INDUSTRY (KLIN) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, REVENUE
23	WP(C)/7787/2019 FIXED BY OFFICE	JAMAL UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MS. N J BEGUM MD. M ISLAM	GA, ASSAM MR. B GOGOI (SC, PWD) SC, AGRI. DEPARTMENT
24	WP(C)/380/2020 FIXED	RANTU KUMAR GOHAIN Versus ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S DEKA MR. B SINHA	MR K L GUPTA MR. S G BHATTACHARJEE
25	WP(C)/1979/2020	BISHAL NATH AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE AND DISASTER MANAGEMENT AUTHORITY, ASSAM MR D NATH, GA, ASSAM SC, REVENUE MRS. N BORDOLOI
26	WP(C)/2334/2020 FIXED	MUNNAF AHMED Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR D DAS MR P SARMA	SC, GMC

27	WP(C)/3543/2020 B/O	EBRAHIM ALI SK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM MR. S K DAS (R-6) MR. R ISLAM (R-4,5) MR R KARIM (R-6)
WITH				
28	WP(C)/3690/2020	RAMKRISHNA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM MR. R ISLAM MR. A A R KARIM
29	WP(C)/4594/2020 B/O	BRINDABAN CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS	GA, ASSAM SC, REVENUE
30	WP(C)/5003/2020 B/O	NIZARA NATH AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. A DEKA	SC, REVENUE MS. D D BARMAN, GA, ASSAM ASSTT.S.G.I.
31	WP(C)/5048/2020 FIXED	PRIYA PAL BHIKKHU Versus THE STATE OF ASSAM AND 5 ORS.	MS. M B BARUAH	GA, ASSAM SC, WPT AND BC
32	WP(C)/407/2021 B/O	DR. GIRIDHAR BRAHMA @ GIRISH BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM MR. A K HUSSAIN (R-3) MR. B HUSSAIN (R-3) MR A HAQUE (R-3) SC, REVENUE
33	WP(C)/1514/2021 FIXED	ABU BOKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND 7 ORS	K U AHMED MS N HASAN	GA, ASSAM MR. A SATTAR SC, AG S CHOUDHURY SC, FOREST SC, FINANCE
34	WP(C)/2574/2021 FIXED	MUKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. T BHARALI MR A K RAI MS. N RAI MS G BORA	GA, ASSAM MR. A DHAR (R-4) MR R SINGHA (R-4) MR P R SARMA (R-4) SC, REVENUE
35	WP(C)/2829/2021 FIXED	BARDUAR TEA AND TIMBER CO. LTD., Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM MR. R BORPUJARI (SC, REVENUE) SC, PWD
36	WP(C)/2861/2021 FIXED	ASHYUTANANDA HAZARIKA AND 31 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, REVENUE
37	WP(C)/3187/2021 FIXED	PHUKAN CHANDRA BOARA Versus STATE OF ASSAM AND 7 ORS.	MR K TALUKDAR U PRASAD	GA, ASSAM
38	WP(C)/3277/2021 CAVT. NO.04542/021, FIXED	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	MR H R A CHOUDHURY (R-7) GA, ASSAM MR. H ALI (R-7) FOR CAVEATOR
39	WP(C)/3367/2021 CAVT. NO.04492/021, FIXED	JELEKA KHATUN Versus THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	MR. B C DAS (R-7 to 13 SC, PNRD GA, ASSAM MR J H SAIKIA (R-7 to 13 FOR CAVEATOR
40	WP(C)/3380/2021 B/A	JAMUNA DEKA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE
ORDERS				
41	Review.Pet./172/2018 WP(C)/3518/2017 (D/O)	SAMSUL HOQUE AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. H ROHMAN MR. A J SARMA MR. P D NAIR MR G ALAM MR. D NAG	GA, ASSAM MR. R BORPUJARI SC, REVENUE

42	Cont.Cas(C)/151/2019 FIXED	NABIN TALUKDAR Versus MUNINDRA SHARMA	MS B DEVI MR. R P SARMAH MR. R SARMA MRS. R DEVI MR. A R TAHBILDAR MS. S D SAIKIA	MR. B J GHOSH
43	Review.Pet./180/2019 WP(C)/1230/2016 (D/O)	UNION OF INDIA AND 4 ORS. Versus PDP STEELS LTD.	MR. S C KEYAL ASSTT.S.G.I.	
44	Cont.Cas(C)/343/2019	BINA MONI DEVI Versus RAJ CHAKRABORTY AND 3 ORS.	MR. A SARMA MR. K KALITA	MR. Y S MANNAN
	WITH I.A.(Civil)/4234/2019 in Cont.Cas(C)/343/2019	BINA MONI DEVI Versus RAJ CHAKRABORTY AND 4 ORS.	MR. A SARMA MR. K KALITA	MR. Y S MANNAN
45	I.A.(Civil)/889/2020 in WP(C)/346/2020	M/S. MONI ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS	SC, I O C
	WITH WP(C)/346/2020	M/S. MONI ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS	MR S N SARMA SENIOR ADVOCATE (R1-R5) MR. M HUSSAIN (R1-R5) MR. K KALITA (R1-R5) MS. S GHOSH (R1-R5) SC, I O C
46	WP(C)/1620/2021 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	SC, PNRD SC, IWT
47	WP(C)/1888/2021 FIXED	HARI MOHAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
	WITH			
48	WP(C)/1628/2021	HARI MOHAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
49	WP(C)/3078/2021 FIXED	RAVI DASSANI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, GMC
50	WP(C)/4041/2021 FIXED	GANGA SOBOR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA	SC, PNRD GA, ASSAM
		<u>STAY MATTERS</u>		
51	WP(C)/8751/2018	AVINASH KUMAR NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR H K DAS MS. N SHYAMAL MR. M P SARMA	MS M HAZARIKA (R3) MS. M HAZARIKA MS. S KHOUND MS. S KHOUND SC, GDD
52	WP(C)/8769/2018	MALA CHOUDHURY DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P DAS MR. A DEKA	GA, ASSAM
53	WP(C)/8830/2018	BABUL BARATHA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	GA, ASSAM SC, REVENUE
	WITH			
54	WP(C)/8197/2018	TEK BAHADUR CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	GA, ASSAM SC, REVENUE
55	WP(C)/8876/2018	NO. G/95488K RFN/GD (NOW HAV/GD) TIKA RAM NEPAL Versus THE UNION OF INDIA AND 4 ORS.	MR. P N SHARMA	MR. S C BISWAS (R5) MR H GUPTA (C.G.C., R1- R4) MR. P S BISWAS (R5) MS A BORAH (R5) ASSTT.S.G.I.

56	WP(C)/8880/2018	JAIRAJ BIKRAM SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA S CHANDA MR. S CHAMARIA MR. P DEKA MR. A CHETIA MR. M ALI MR A N SARMAH MR R KALITA MR. M SAHEWALLA	GA, ASSAM MR. D M THAKURIA (R4-R6) MS. I THAKURIA (R4-R6) SC, REVENUE
57	WP(C)/3126/2020 B/O	M/S ASHOK INDUSTRIAL ENTERPRISE AND ANR. Versus GOALPARA MUNICIPAL BOARD AND 2 ORS	MR K K S ROY	MR. S BORA MS J RAJKUMARI
58	I.A.(Civil)/1340/2021 FIXED in WP(C)/624/2021 WITH WP(C)/624/2021	M/S NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 6 ORS. M/S NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM MR. P P DUTTA ASSTT.S.G.I. MR. T J MAHANTA (R-6) GA, ASSAM MR. P P DUTTA MR H GUPTA MR. A BORUA (R-6) MR T GOGOI (R-6) MS P SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/551/2015	KAMAL UDDIN BARBHUIYA Versus MONIR ALI LASKAR @ MOYURUDDIN LASKAR	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN
2	CRP/21/2018	ABHIJIT HAZARIKA Versus MANI AHMED	MR. B CHAKRAVARTY MR. M R ADHIKARI	MR. S SAHU
3	CRP/106/2018	KAMAKHYA MISHRA @ KAMAKHYA MICHIR AND 2 ORS. Versus RAM AVATAR BHAR AND 5 ORS	MR. S CHAUHAN MR. N ALAM MR. A R SHOME MR B PUSHILAL MR. S CHAUHAN MR. P MAZUMDER	MR. P K ROY MR. S K CHAKRABORTY
4	Tr.P.(C)./40/2019	JUNU RANI DAS Versus ANKUR DAS	MR. T ALI MR. S N KRISHNATRAYA MR N RAY	MD M S ALI
5	Tr.P.(C)./72/2019	CHOITALI RAY Versus TRINATH SAHA	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	
6	CRP/96/2019	RANJIT KUMAR SAIKIA @ RANJIT SAIKIA Versus RINA BORAH KALITA	MR. N H MAZARBHUIYAN MR. N ISLAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI
7	MFA/235/2019	THE NATIONAL INSURANCE CO. LTD. Versus SMTI BIMOLA SINHA 2 ORS,	MRS. R D MOZUMDAR MS. B BORA	MR H R A CHOUDHURY MS. E YASMIN MRS. R CHOUDHURY(R-1)
	WITH I.A.(Civil)/3234/2019 in MFA/235/2019	THE NATIONAL INSURANCE CO. LTD. Versus SMTI BIMOLA SINHA 2 ORS	MRS.R D MOZUMDAR	
8	MFA/240/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus MUST. ANOWARA KHATOON and ANR,	MS R D MAZUMDAR MS.R D MOZUMDAR	MS. M TALUKDAR MS.D KALITA
	WITH MC/2/2019 in MFA/240/2019	THE ORIENTAL INSURANCE CO. LTD. Versus MUST. ANOWARA KHATOON and ANR,	MS R D MAZUMDAR	

9	MFA/13/2020 WITH LCR	M/S CENTURY MERCANTILE Versus UNION OF INDIA	MR K NAYAK MS. M SHARMA MR P AGARWAL	MR G GOSWAMI SC, NF RLY
10	MFA/20/2021	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, NF RLY
11	MFA/48/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI SC, RAILWAY
12	MFA/87/2021	M/S LUNIA MARKETING PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
13	MFA/89/2021	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S CHAUHAN MR B PUSHILAL
	WITH I.A.(Civil)/1046/2021 in MFA/89/2021	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S CHAUHAN MR B PUSHILAL
14	MACApp./216/2021 FIXED	FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED Versus SRIMATI GOLAPI SAIKIA AND ANR	MR. A J SAIKIA MR. K BORAH MR. B KASHYAP	MR M AHMED
	WITH I.A.(Civil)/1480/2021 in MACApp./216/2021	FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED Versus SRIMATI GOLAPI SAIKIA AND ANR	MR. A J SAIKIA MR. K BORAH MR. B KASHYAP	MR M AHMED
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/127/2020	SRI DUDH NATH CHAUHAN AND 4 ORS. Versus SRI PROBHU NATH CHAUHAN AND ANR	MR. S K BARKATAKI MS B SHARMA MS S SHARMA MR D K NATH	
	WITH I.A.(Civil)/629/2020 in RSA/127/2020	SRI DUDH NATH CHAUHAN AND 4 ORS. Versus SRI PROBHU NATH CHAUHAN AND ANR	MR. S K BARKATAKI MR D K NATH MS. B SHARMA	
	WITH I.A.(Civil)/2268/2020 in RSA/127/2020	SRI DUDH NATH CHAUHAN AND 4 ORS. Versus SRI PROBHU NATH CHAUHAN AND ANR	MR. S K BARKATAKI MS B SHARMA MS S SHARMA MR D K NATH	
16	RSA/75/2021	SHEFALI PAUL AND 9 ORS. Versus SABITRI BHATTACHARJEE AND 5 ORS.	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/1188/2021 in RSA/75/2021	SHEFALI PAUL AND 9 ORS. Versus SABITRI BHATTACHARJEE AND 5 ORS.	MR. S K GHOSH MS F AHMED	
<u>ORDERS</u>				
17	MFA/6/2014 WITH LCR	NATIONAL INSURANCE CO LTD Versus MD SAHIDUL ISLAM and ORS	MS.R D MOZUMDAR MR. S DEKA	
18	MC/45/2015 IN MAC.APP. SL.NO. 242632	NEW INDIA ASSURANCE CO. LTD. Versus MUSSTT. JILY BEGUM and 2 ORS,	MR.R C PAUL MS.S ROY	MS.B CHOUDHURY(R-1) MR. P P BORTHAKUR MS.J DASR-1 MS IVY HUSSAIN MS A HUSSAIN
19	Review.Pet./146/2017 in CRP/151/2016(D/O)	UNION OF INDIA Versus M/S NOORBARI TEA COMPANY P LTD	MR. M PHUKAN MR. S C KOYAL	MR. D BARUAH MS. N UPADHYAY MR. A I Ali

20	I.A.(Civil)/2662/2017 IN MFA SL.NO. 296781, MFA 17/2007(D/O)	NASIR UDDIN, Versus THE REGIONAL MANAGER and 2 ORS,	MS.M DAS MR.M DEKA MR.S ISLAM MR H HOQUE	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
21	MACApp./78/2019 B/O	THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI DHRUBAJYOTI BORAH AND 4 ORS	MR. A DUTTA MRS. P M DUTTA	MR P DEKA MR G RENGMA MR. S NEOG MS. S G BARUAH MR. B BORGHAIN
22	I.A.(Civil)/1325/2019 B/O in MACApp./14961/2018 WITH MACApp./14961/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., Versus SMTI. PARBATI KAIRI AND 2 ORS ORIENTAL INSURANCE COMPANY LTD Versus SMTI PARBATI KAIRI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. N UDDIN MR. A B ROY MR. M ISLAM
23	I.A.(Civil)/1454/2019 FIXED in MACApp./2848/2019 WITH MACApp./2848/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. MONIDA KHATUN AND 12 ORS. NEW INDIA ASSURANCE COMPANY LTD Versus SMTI MONIDA KHATUN AND 12 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S UKTAR MR D GOSWAMI (R-2) MR R D GOSWAMI (R-2)
24	MACApp./79/2021 WITH I.A.(Civil)/648/2019(D/O)	MONIDA KHATUN Versus THE REGIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD AND 5 ORS	MR. A R AGARWALA	MR. Z IQBAL MR. A J SAIKIA MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
25	I.A.(Civil)/4250/2019 in RSA/69/2004 (D/O), B/O in RSA/69/2004 WITH I.A.(Civil)/4251/2019 WITH I.A.(Civil)/4252/2019	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN MR K BHUYAN MR K BHUYAN	
26	Tr.P.(C)./21/2020	PARBATI SONOWAL GYATI Versus GYATI KAGO	MR. S P SHARMA MS U SHARMA	MR A CHANDRAN MR. P K BORAH
27	Tr.P.(C)./29/2020	SMITA CHAKRABORTY Versus SHYAMAL CHAKRABORTY	MR. P KATAKI MR D CHAKRABORTY MR D KALITA	
28	CRP/46/2020	RANJITA PATRA DAS AND 2 ORS. Versus HDFC BANK LTD. AND 3 ORS	MR D DAS MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA	MR R CHAKRAVORTY MR R CHAKRAVORTY
29	CRP(I/O)/109/2020	ASRAF ALI Versus SAIFUDDIN AHMED	MR. R K BHUYAN MR H NATH MR A RAHMAN MR. M KASHYAP	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND
30	I.A.(Civil)/2221/2020 WITH LCR in MACApp./984/2018	SMTI. LAKHI BORO AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS	MR D MONDAL MR. P SARMA	

	WITH MACApp./984/2018	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. LAKHI BORO AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR (R5) MD. R ALI MR D MONDAL MR. A M KHAN MR. P SARMA MS. C MOZUMDAR (R5) MR. S P SHARMA (R5)
	WITH I.A.(Civil)/4111/2018 in MACApp./984/2018	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. LAKHI BORO AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH CO/13400/2019 (Filing Number) in MACApp./984/2018	SMTI. LAKHI BORO AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS		
31	WITH MACApp./985/2018	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. BINA DAS AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R K BHATRA (R6) MR D MONDAL MS. S BURAGOHAIN (R6) MR. P SARMA MR. D BHUYAN (R6)
	WITH I.A.(Civil)/4113/2018 in MACApp./985/2018	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. BINA DAS AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
32	WITH MACApp./8/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. JUNU RABHA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A J SAIKIA (R6) MD. R ALI MR D MONDAL MR N N BHUYAN (R6) MR. A M KHAN MR. U K DUTTA (R6) MR. B KAKATI (R6) MR. P SARMA
	WITH CO/47/2019 in MACApp./8/2019	SMTI. JUNU RABHA AND 2 ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS	MR D MONDAL	
	WITH I.A.(Civil)/56/2019 in MACApp./8/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. JUNU RABHA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/2841/2019 in MACApp./8/2019	JUNU RABHA AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD.	MR P SARMA MR D MONDAL	MR. R GOSWAMI
33	WITH MACApp./24/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SANTANA KALITA BORA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR MD. R ALI MR D MONDAL MR. A M KHAN MR. P SARMA MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/99/2019 in MACApp./24/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SANTANA KALITA BORA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

	WITH I.A.(Civil)/4017/2019 in MACApp./24/2019	SMTI. SANTANA KALITA BORAH @ SANTANA KALITA AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS	MR D MONDAL MR. P SARMA	
	WITH CO/13398/2019 (Filing Number) in MACApp./24/2019	SMTI. SANTANA KALITA BORAH @ SANTANA KALITA AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED		
34	Tr.P.(C)./19/2021	KALYANI GOGOI Versus GOJENDRA SAIKIA	MR. A KHANIKAR	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN
35	MACApp./59/2021 B/O	RAJEK ALI Versus SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. S ISLAM MR. S AHMED	MR. R GOSWAMI MS. P BORTHAKUR
36	MFA/83/2021	M/S LUNIA MARKETING PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
37	MFA/85/2021	M/S BAJAJ TRADING COMPANY Versus THE UNION OF INDIA	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
38	I.A.(Civil)/750/2021 in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY
	WITH RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY
	WITH I.A.(Civil)/147/2020 in RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS	MS. R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY
39	I.A.(Civil)/866/2021 in RSA/210/2018	TULSHI BAHADUR CHETRY Versus MON BAHADUR CHETRY AND 9 ORS.	MR. T CHUTIA	
	WITH RSA/210/2018	SRI TULSHI BAHADUR CHETRY Versus SRI MON BAHADUR CHETRY	MR. T CHUTIA	MR J PAYENG
40	I.A.(Civil)/1004/2021 in MACApp./507/2019	NITUSH CHANDRA SANGMA @ NITUSH SANGMA Versus NATIONAL INSURANCE CO. LTD.	MR. A R AGARWALA	MS R D MAZUMDAR
	WITH MACApp./507/2019	SHRI NITUSH CHANDRA SANGMA @ NITUS SANGMA Versus NATIONAL INSURANCE COMPANY LIMITED AND 4 ORS	MR. D DAS MR. M BARUAH	MS. R D MOZUMDAR (R1) MR. R C PAUL (R4) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS M BHARATI (R4)
	WITH CO/11/2020 in MACApp./507/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus NITUSH CH. SANGMA @ NITUS SANGMA AND 4 ORS (B)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
41	I.A.(Civil)/1039/2021 WITH LCR in MACApp./23/2021	NATIONAL INSURANCE COMPANY LTD. Versus SHORASHIBALA BARMAN @ SURASHI BARMAN AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	

	WITH MACApp./23/2021	NATIONAL INSURANCE COMPANY LTD. Versus SHORASHIBALA BARMAN @ SURASHI BARMAN AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (R-1,2)
42	I.A.(Civil)/1365/2021 in RSA/122/2020	ON THE DEATH OF ABUL HUSSAIN Versus HATEM ALI AND 9 ORS.	MR. A BISWAS MS S AHOM	
	WITH RSA/122/2020	MD. ABUL HUSSAIN Versus MD. HATEM ALI AND 9 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	
43	I.A.(Civil)/1397/2021 in MACApp./37/2020	BISHNU KUMAR SUBBA Versus NEW INDIA ASSURANCE COMPANY LIMITED	MR. A R AGARWALA	MR. R GOSWAMI
	WITH MACApp./37/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI BISHNU KUMAR SUBBA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. A R AGARWALA FOR CAVEATOR
	WITH CO/28/2021 in MACApp./37/2020	PADAM MAYA SUBBA Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS.	MR. A R AGARWALA	MR. R GOSWAMI
44	I.A.(Civil)/1411/2021 in MACApp./5402/2020	SMTI. SWAPNA SAIKIA AND ANR. Versus NEW INDIA ASSURANCE CO. LTD.	MR D MONDAL	MR. R K BHATRA
	WITH MACApp./5402/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI SWAPNA SAIKIA AND 2 ORS (A)		
	WITH I.A.(Civil)/1289/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI SWAPNA SAIKIA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. Z IQBAL MR D MONDAL

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021